# GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:331 ANSWERED ON:06.08.2013 SMUGGLING AT BORDERS Bajirao Shri Patil Padamsinha ;Bali Ram Dr.

#### Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various items such as narcotics and weapons are being smuggled on a large scale in the country from across the border;
- (b) if so, the details of the cases which came to light along with the quantum of the narcotics and weapons seized during each of the last three years and the current year, border-wise;
- (c) whether terrorist outfits active in India are reported to have been involved in the said smuggling;
- (d) if so, the details of such cases reported during the said period, border-wise; and
- (e) the steps taken by the Government to check the cross border smuggling?

INDO-BANGLADESH

# Answer

### MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Border Security Force (BSF), Sashastra Seema Bal (SSB), Indo-Tibetan Border Police(ITBP) and Assam Rifles (AR) are manning Indo-Bangladesh, Indo-Pakistan, Indo-Nepal, Indo-Bhutan, Indo-China and Indo-Myanmar borders. There have been incidents of smuggling, narcotics and arms from across these borders. The details of seizures of narcotics and arms during last three years and current year, border-wise as provided by the Border Guarding Forces, are as follows:-

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Arms Narcotics Arms Narcotics
(In Nos.) (In Kgs) (In Nos.) (In Kgs)

2010 17 146 70 9292

2011 15 75 45 8598

2012 23 321 38 3161

2013 14 153 20 2326
(Till date)
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# Indo-Nepal Border

Year INDO-PAKISTAN

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Year Arms (In Nos.) Narcotics (In Kgs)
2010 25 30715
2011 6 12405
2012 17 10616
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#### Indo-Bhutan Border

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Year Arms (In Nos.) Narcotics (In Kgs)

2010 11 397

2011 10 710

2012 8 610

2013 8 484
(Till date)
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### Indo-Myanmar Border

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Year Arms (In Nos.) Narcotics (In Kgs)
2010 30 25352
2011 40 11138
2012 70 5576
2013 40 791
(Till date)
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## Indo-China Border

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Year Arms (In Nos.) Narcotics (In Kgs)

2010 Nil Nil

2011 Nil Nil

2012 Nil Nil

2013 Nil Nil
(Till date)
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- (c) & (d): No such reports have been received.
- (e): The following measures have been taken by the Government to augment the domination and surveillance along the international borders to contain trans-border crimes including smuggling activities like narcotics and weapons:-
- (i) Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders. The riverine segments of international borders with the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of BSF water wings.
- (ii) Construction of fencing, patrol roads, floodlighting systems and additional Border Out Posts.
- (iii) Constant efforts are made to procure the latest surveillance equipments fully equipped with day and night vision devices for further

enhancing the border domination.

- (iv) Up-gradation of intelligence network and co-ordination with sister agencies, conduct of special operations along the border.
- (v) In addition to above, Government of India has sanctioned 2 Ftr HQrs, 3 Sector Hqrs and 16 Bns to augment BOPs in reverine/hilly/vulnerable segment on Indo-Bangladesh Border (IBB). These Bns are to be raised in the phased manner in five years from 2009-10 to 2015-16.